



NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 01
IA No. 435/JPR/2023
CP No. (IB)- 189/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

M/s Agarwal Polysacks Ltd.

.... Financial Creditor/Applicant

Versus

Samdari Strips Pvt. Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ATUL CHATURVEDI, TECHNICAL MEMBER

Present Through Video Conferencing: -


For the Applicant : Sudhir Bhansali, IRP


ORDER

IA No. 435/JPR/2023:

This is an application under Section 12A read with Rule 11 of the NCLT Rules, 2016 for withdrawal of the petition filed under Section 7 of IBC, 2016 against the Corporate Debtor.

Heard Mr. Sudhir Bhansali, IRP present in person who seeks permission to withdraw the CP No. (IB)- 189/7/JPR/2019. Permission granted. CP No. (IB)- 189/7/JPR/2019 is dismissed as withdrawn.


(Atul Chaturvedi)
Technical Member


(Deep Chandra Joshi)
Judicial Member

August 08, 2023